

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1826
TO BE ANSWERED ON 08.03.2016**

1826. HOUSING FOR SC

SHRIMATI KAVITHA KALVAKUNTLA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has formulated any schemes for improving the living conditions (housing, lavatory facilities etc.) for the Scheduled Caste, if so, the details thereof;
- (b) whether the Ministry of Housing and Urban Poverty Alleviation and the Ministry of Rural Development has been approached in this regard and if so, the details thereof;
- (c) the total number of pucca houses constructed under such schemes; and
- (d) the total number of persons belonging to SC community benefited thereunder, State-wise, including Telangana?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) & (b): Ministry of Rural Development (MoRD) is implementing Indira Awas Yojana (IAY) to provide financial assistance to the States and Union Territories for construction of dwelling units to the rural Below Poverty Line (BPL) households including Scheduled Castes. Similarly, Ministry of Housing & Urban Poverty Alleviation (HUPA) is implementing the “Pradhan Mantri Awas Yojana (PMAY) – Housing For All (HFA) (urban)” Mission from 25.06.2015 which has Credit Linked Subsidy Scheme and Affordable Houses in Partnership as its components under which preference is given to Scheduled Castes.

(c) & (d): State-wise details of houses constructed under the schemes implemented by the Ministry of Rural Development and Ministry of Housing and Urban & Poverty Alleviation are given in **Annexure-I, II and III**.

Annexure -I referred in reply to Part (c) & (d) of Lok Sabha Unstarred Question No. 1826 for answer on 08.03.2016 regarding Housing for SC

Annexure-I

Houses constructed under IAY in the last three years and current year

Units in Nos.

S.No.	State	2012-13	2013-14	2014-15	2015-16*
1	ANDHRA PRADESH	250945	206075	46722	40578
2	ARUNACHAL PRADESH	1611	454	110	1
3	ASSAM	104725	75103	99704	32719
4	BIHAR	619577	275869	493874	65659
5	CHATTISGARH	28344	29895	27274	11651
6	GOA	28	616	1093	0
7	GUJARAT	69539	37126	65355	17440
8	HARYANA	12764	4532	7196	7254
9	HIMACHAL PRADESH	6283	6565	1620	1196
10	JAMMU AND KASHMIR	5892	429	1736	3
11	JHARKHAND	64569	46651	30681	14052
12	KARNATAKA	109923	92575	104098	22112
13	KERALA	43607	55996	46448	21131
14	MADHYA PRADESH	100552	47391	45465	3696
15	MAHARASHTRA	143725	189602	45082	18897
16	MANIPUR	4555	416	1248	71
17	MEGHALAYA	5356	6374	10076	100
18	MIZORAM	2308	521	276	0
19	NAGALAND	0	0	1114	0
20	ORISSA	128868	109844	11474	201576
21	PUNJAB	5881	1417	1911	0
22	RAJASTHAN	84022	82446	92069	37661
23	SIKKIM	1410	798	1538	79
24	TAMIL NADU	42872	69955	28869	910
25	TELANGANA#			57437	84284
26	TRIPURA	0	0	23056	1721
27	UTTAR PRADESH	163301	157012	220739	29128
28	UTTARAKHAND	13790	2396	4196	4211
29	WEST BENGAL	170909	92071	182128	264723
30	ANDAMAN AND NICOBAR	415	238	148	0
31	DADRA & NAGAR HAVELI	0	0	0	0
32	DAMAN & DIU	2	0	0	0
33	LAKSHADWEEP	0	0	0	0
34	PUDUCHERRY	0	0	0	0
	Total	2185773	1592367	1652737	880853

* Progress reported by States/Uts on IAY-MIS as on 01.03.2016

Created on 02.06.2014

Annexure -II referred in reply to Part (c) & (d) of Lok Sabha Unstarred Question No. 1826 for answer on 08.03.2016 regarding Housing for SC

Annexure-II

Houses sanctioned under IAY to SC in the last three years and current year

(Unit in nos.)

Sl. No.	State	2012-13	2013-14	2014-15	2015-16*
1	ANDHRA PRADESH	99971	85635	24346	11069
2	ARUNACHAL PRADESH	0	0	2	4
3	ASSAM	44563	18448	22139	24898
4	BIHAR	325578	145340	163631	5370
5	CHATTISGARH	9228	7429	4503	26663
6	GOA	2	29	15	31
7	GUJARAT	4195	7486	3571	14898
8	HARYANA	10494	11997	15928	3
9	HIMACHAL PRADESH	3331	5726	3742	450
10	JAMMU AND KASHMIR	1653	0	0	0
11	JHARKHAND	24317	9689	3637	24750
12	KARNATAKA	57321	52069	43523	31532
13	KERALA	25534	19186	15013	3592
14	MADHYA PRADESH	22165	23247	15010	52327
15	MAHARASHTRA	16936	8646	42951	36139
16	MANIPUR	177	9	37	415
17	MEGHALAYA	63	2632	27	5028
18	MIZORAM	0	0	0	387
19	NAGALAND	0	0	0	452
20	ORISSA	53286	36668	3863	77680
21	PUNJAB	2914	745	1859	0
22	RAJASTHAN	20898	17687	14316	46041
23	SIKKIM	319	287	556	304
24	TAMIL NADU	64521	53771	28630	1926
25	TELANGANA#			17207	14554
26	TRIPURA	0	945	2078	5723
27	UTTAR PRADESH	131604	126900	223092	7275
28	UTTARAKHAND	3782	4591	5738	617
29	WEST BENGAL	79111	54930	154229	61779
30	ANDAMAN AND NICOBAR	0	0	0	0
31	DADRA & NAGAR HAVELI	0	0	0	0
32	DAMAN & DIU	0	0	0	0
33	LAKSHADWEEP	0	0	0	0
34	PUDUCHERRY	0	0	0	0
	Total	1001963	694092	809643	453907

* Progress reported by States/Uts on IAY-MIS as on 01.03.2016

Created on 02.06.2014

Annexure -III referred in reply to Part (c) & (d) of Lok Sabha Unstarred Question No. 1826 for answer on 08.03.2016 regarding Housing for SC

Annexure-III

State/Union Territories wise details of construction of houses for urban poor including sheduled cast in JnNURM, RAY and PMAY (Urban) implemented by the Ministry of Housing Urban Poverty Alleviation MoHUPA

[as on 1st March 2016]

Sl. No.	State/UT	Dwelling Units for construction	Dwelling Units Under-Progress	Dwelling Units Completed
1	A&N Island	-	-	-
2	Andhra Pradesh	2,74,146	15,853	64,942
3	Arunachal Pradesh	2,708	1,456	420
4	Assam	6,583	3,160	3,423
5	Bihar	53,694	21,241	10,486
6	Chandigarh	17,696	4,960	12,736
7	Chhattisgarh	44,954	11,322	20,922
8	D&N Haveli	144	96	48
9	Daman & Diu	14	-	14
10	Delhi	55,424	28,080	27,344
11	Goa	-	-	-
12	Gujarat	1,95,370	39,013	1,22,756
13	Haryana	16,449	1,517	13,153
14	Himachal Pradesh	2,430	1,312	818
15	Jammu & Kashmir	14,577	7,510	6,775
16	Jharkhand	34,273	5,016	7,715
17	Karnataka	68,287	13,320	44,855
18	Kerala	44,281	7,586	35,149
19	Lakshdweep	-	-	-
20	Madhya Pradesh	65,727	8,077	33,410
21	Maharashtra	1,77,272	50,822	1,26,450
22	Manipur	4,079	8	4,071
23	Meghalaya	1,232	668	564
24	Mizoram	13,474	246	2,942
25	Nagaland	7,319	1,622	4,789
26	Orissa	31,606	6,552	10,924
27	Puducherry	1,542	224	1,318
28	Punjab	7,037	1,190	5,847
29	Rajasthan	77,361	18,021	39,806
30	Sikkim	293	33	260
31	TamilNadu	1,66,328	17,508	1,14,807
32	Telangana	1,65,357	10,217	73,795
33	Tripura	6,376	286	3,371
34	Uttar Pradesh	90,736	21,780	63,888
35	Uttrakhand	7,509	2,079	2,231
36	West Bengal	2,47,213	14,798	1,57,394
Grand Total :-		19,01,491	3,15,573	10,17,423

Note : Ground work for construction of 59593 DUs in RAY and 508902 DUs in PMAY (Urban) is under progress.

